

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Appointment of Readers in the High Court of Jammu & Kashmir and Ladakh pursuant to the notification No. 01 of 2021/RG dated 27.04.2021

ORDER

No.: 967 of 2022/RG/GS

Dated: 25.08.2022

Consequent upon the finalization of the selection process and the approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Readers in the pay scale Level-8 (Rs. 47600-151100) in the High Court of Jammu & Kashmir and Ladakh, however, their appointment shall be subject to the verification of their documents and character/antecedents:

S. No	Roll No	Name, Parentage and Residency S/Sh./Ms	Category
1	KL1157	Masroor Ahmad Sheikh S/O Mohd Shafi Sheikh R/O 206, Akingam, Badoora, Tehsil Kokernag, District Anantnag-192201.	OM/RBA
2	JL1046	Vishal Singh Dogra S/O Puran Singh Dogra R/O Pallanwala, Khour Jattan, Tehsil Khour, District Jammu-181204, At Present House No. 165 B, Lane No. 7, Gangyal, Jammu.	OM
3	JL1080	Rakesh Singh S/O Parbhat Singh R/O Pingloga Houchak, Tehsil Pongal Paristan, District Ramban-182145.	RBA
4	JL1332	Bhawana Kesar D/O Naresh Kumar R/O Ward No. 4, Nowshera, Tehsil Nowshera, District Rajouri-185151.	SC

Note:-

- a) The appointees belonging to Kashmir Division shall join in the office of the undersigned and those belonging to Jammu Division shall join in the office of the Registrar Judicial, High Court wing Jammu within a period of 15 days from the date of issuance of this order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed to be cancelled without any further notice.
- b) The appointee shall produce following original documents at the time of joining:
 - a. Educational Qualification Certificates.
 - b. Date of Birth Certificate.
 - c. Domicile Certificate.
 - d. Category Certificate.
- c) The Registrars Judicial of the respective wings shall get the verification of documents and character/antecedents of the appointees from the concerned authorities.

By Order.

(Sanjeev Gupta)
Registrar General

No.: 27874-903/RG/GS

Dated: 25.08.2022

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for kind information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, High Court J&K and Ladakh, Srinagar.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Registrar Recruitment, High Court of J&K and Ladakh, Srinagar.
7. Director Information, Jammu and Kashmir, Srinagar with the request that the order be published in the two daily English Newspapers having wide circulation in the UT of Jammu & Kashmir and Ladakh.
8. CPC, eCourts, for uploading the same on the official website of the High Court.
9. Director Finance/Chief Accounts Officer, High Court Main Wing, Srinagar.
10. Assistant Registrar (Adm.), High Court Main Wing, Srinagar.
11. Accounts Officer, High Court of Jammu and Kashmir and Ladakh, Jammu/Srinagar.

.....for information and necessary action.

12. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
13. Order File.

Registrar General

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25-8-2022